

**Status of PMGSY projects in Odisha**

1674. SHRI A.U. SINGH DEO: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of projects undertaken under PMGSY in Odisha during the last three years, district-wise, along with the present status thereof and the projects which have not yet been started and the reasons therefor;

(b) the names of agencies which have not started the allocated work so far and the action taken by Government against those agencies;

(c) whether Government has any plan for upgradation of roads constructed under PMGSY after their guarantee period is over; and

(d) if so, the funds released by Government for upgradation of such roads to each district in Odisha during the last three years and if not, the reasons therefor?

THE MINISTER OF RURAL DEVELOPMENT (SHRI CHAUDHARY BIRENDER SINGH): (a) to (d) The district-wise details of projects sanctioned, completed, not yet awarded and awarded but not yet started under Pradhan Mantri Gram Sadak Yojana (PMGSY) in the State of Odisha are given in Statement-I (*See below*).

As reported by the State, the details of roads which have been sanctioned from 2000-01 to till date under PMGSY programme to the State of Odisha and not yet started by the agencies after award of the work is given in Statement-II (*See below*).

All PMGSY roads are covered by a 5-year maintenance contract to be entered into along with the construction contract, with the same contractor, as per the standard bidding Document. Maintenance funds to service the contract are budgeted by the State Government. The State Governments are responsible for maintenance of roads constructed under PMGSY. On expiry of 5-year post-construction maintenance period, the roads are to be placed under Zonal maintenance contracts consisting of 5-year maintenance including renewal as per cycle by the States. State Governments are encouraged to take steps to build up capacity in the District Panchayats and endeavour to devolve funds and functionaries onto these Panchayats in order to enable them to manage maintenance contracts for rural roads. Till such time as District Panchayats take over maintenance functions, the Programme Implementation Units (PIUs) are responsible for administration of post-construction and zonal maintenance contracts of PMGSY roads.

**Statement-I****Pradhan Mantri Gram Sadak Yojana (PMGSY)****District-wise details of projects sanctioned and its progress in the State of Odisha**

Sl. No.	District	2011-12						2012-13						2013-14					
		No. of roads sanctioned	Length of roads sanctioned	No. of roads awarded	No. of roads not yet awarded	Nos. of roads completed	No. of roads awarded but not yet started	No. of roads sanctioned	Length of roads sanctioned	No. of roads awarded	No. of roads not yet awarded	Nos. of roads completed	No. of roads awarded but not yet started	No. of roads sanctioned	Length of roads sanctioned	No. of roads awarded	No. of roads not yet awarded	Nos. of roads completed	No. of roads awarded but not yet started
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
1.	Angul	8	57.69	8	0	2	-	48	259.51	48	0	9	-	7	30.38	7	0	-	-
2.	Balasore	36	118.65	19	17	-		130	448.65	90	40	8	1	60	179.22	14	46	-	-
3.	Baragarh	33	102.94	33	0	11	-	83	312.04	83	0	22		30	99.63	8	22	-	-
4.	Bhadrak	18	52.50	18	0	4	-	45	174.10	45	0	5	-	41	147.40	33	8	-	-
5.	Bolangir	170	520.52	168	2	134	1	102	258.21	102	0	70	-	131	344.38	23	108	-	-
6.	Boudh	11	24.64	10	1	-	-	-	-	-	0	-	-	20	67.96	17	3	-	-
7.	Cuttack	18	96.16	17	1	1	-	67	284.42	67	0	12	-	22	106.10	6	16	-	-
8.	Deogarh	49	206.31	49	0	14	-	1	6.50	1	0	-	-	11	50.32	8	3	-	-
9.	Dhenkanal	19	58.94	19	0	-	2	37	99.02	37	0	12	-	0	0.00	0	0	-	-
10.	Gajapati	126	591.96	74	52	19	4	17	58.66	14	3	-	-	0	0.00	0	0	-	-
11.	Ganjam	28	119.50	28	0	-	2	38	183.24	35	3	1	-	66	307.91	9	57	-	-

12.	Jagatsinghpur	13	47.47	12	1	1	-	15	52.64	14	1	8	-	28	115.52	17	11	-	-
13.	Jajpur	15	78.60	15	0	1	-	38	155.52	38	0	5	1	14	55.57	9	5	-	-
14.	Jharsuguda	9	39.43	9	0	1	1	3	10.96	3	0	1	-	9	18.21	2	7	-	-
15.	Kalahandi	144	625.44	135	9	40	1	58	260.52	58	0	10	-	65	298.87	27	38	-	-
16.	Kendrapara	6	19.05	6	0	2	-	41	233.95	40	1	13	-	29	129.67	15	14	-	-
17.	Keonjhar	82	375.00	79	3	36	1	39	167.38	35	4	-	2	57	230.41	17	40	-	-
18.	Khurda	27	77.68	24	3	8	-	16	52.90	16	0	3	-	29	79.57	20	9	-	-
19.	Koraput	62	246.78	49	13	18	-	34	107.83	27	7	-	2	76	261.21	0	76	-	-
20.	Malkangiri	99	395.51	42	57	5	-	-	-	-	0	-	-	0	0.00	0	0	-	-
21.	Mayurbhanj	117	410.75	117	0	74	-	87	296.78	80	7	5	1	59	204.97	23	36	-	-
22.	Nawarangpur	15	67.65	15	0	11	-	91	370.63	90	1	12	-	29	88.93	0	29	-	-
23.	Nayagarh	11	56.60	10	1	-	-	101	379.76	94	7	-	2	0	0.00	0	0	-	-
24.	Nuapada	69	309.65	61	8	35	-	28	136.34	22	6	1	-	40	156.30	13	27	-	-
25.	Phulbani	7	27.10	6	1	1	-	41	199.62	22	19	-	-	13	97.34	2	11	-	-
26.	Puri	32	102.36	31	1	3	-	60	198.49	59	1	12	1	136	354.49	92	44	-	-
27.	Rayagada	173	829.95	171	2	46	3	22	132.25	19	3	-	3	0	0.00	0	0	-	-
28.	Sambalpur	80	233.63	79	1	58	-	23	67.86	22	1	3	1	63	182.98	27	36	-	-
29.	Sonepur	87	288.96	86	1	55	-	4	21.38	4	0	-	-	76	245.35	72	4	-	-
30.	Sundergarh	3	14.37	3	0	2	-	65	260.23	54	11	4	2	20	71.98	2	18	-	-
TOTAL:		1567	6195.74	1393	174	582	15	1334	5189.37	1219	115	216	16	1131	3924.66	463	668	0	0

*Written Answers to*

*[8 December, 2014]*

*Unstarred Questions* 317

**Statement-II***Pradhan Mantri Gram Sadak Yojana (PMGSY)**List of roads which have been sanctioned from 2000-01 to till date under PMGSY programme and not yet started after award of the work.*

Sl. No.	Name of the District	Phase	Year of sanction	Package No.	Name of the road	Date of commencement	Name of the agency	Reason for non-commencement of work	Action taken thereof
1	2	3	4	5	6	7	8	9	10
1.	Balalsore	XII-I	2012-13	OR-02-264	PWD Road Bidyadharpur Chhak to Kurunia	5.06.13	K.C. Sahani	Public agitation for realignment of road.	—
2.	Bolangir	IAP-II	2011-12	OR-05-148	T02 to Banabahal	22.08.12	Jagdish Prasad Agrawal	Land problem	To be dropped
3.	Dhenkanal	Tranche-I	2011-12	OR-09-ADB-55/ T-I	PWD road (Bam Chhak) to Jarada (A)	28.01.13	Sri Banamber Bhutia	Negligence of the agency	Show cause notice issued to the agency
4.	Dhenkanal	Tranche-I	2011-12	OR-09-ADB-66/T1	NH-42 to Ratnaprava	21.10.13	Sri Dharendra Ku.Behera	Negligence of the agency	Show cause notice issued to the agency
5.	Gajapati	IAP-I	2011-12	OR-10-140	Jhiliki to Budhameli	5.09.12	Suriya Narayan Tarini	Naxal Problem	—
6.	Gajapati	IAP-I	2011-12	OR-10-147	PWD Road to Talasingi	6.09.12	Girish Chandra Sahu	Developed by PR Deptt.	To be dropped
7.	Gajapati	IAP-I	2011-12	OR-10-147	PWD Road to Gundima	6.09.12	Girish Chandra Sahu	Developed by PR Deptt.	To be dropped

8.	Gajapati	IAP-I	2011-12	OR-10-157	RD Road at Adagam to Jhaliasahi	14.05.12	Smt. Amita Choudhury	Forest land problem	Contract Closed
9.	Ganjam	VIII	2008-09	OR-11-134	RD road to Biribatia (6/80 to 10/800) Km	15.04.10	M/s Kasi Kanchan Pvt. Ltd.	Forest land problem	Clearance has been obtained work will be started after retendered.
10.	Ganjam	VIII	2008-09	OR-11-135	RD road to (Turubudi) to Kinchirida	26.8.09	M/s Judhistir Samantara	Private land problem	—
11.	Ganjam	VII	2007-08	OR-11-86	Kasipada Mahulapalli	31.5.08	J. Samantra	Land problem	—
12.	Ganjam	Tranche-I	2011-12	OR-11-ADB-03/T-I	SH-30 to Badagada	23.05.14	Sri Mohan Nayak	Negligence of the agency	Show cause notice issued to the agency
13.	Ganjam	Tranche-I	2011-12	OR-11-ADB-28/T-I	PWD road to Malasapadar	04.03.14	Sri L.N Nayak	Negligence of the agency	Show cause notice issued to the agency
14.	Jagatsinghpur	VI	2006-07	OR-12-33(A)	Tirana - Dabar	24.8.07	Pitabas Gochhayat	Land problem	To be dropped
15.	Jajpur	XII-I	2012-13	OR-13-169	N.H-5 to Rambhadeipur	19.02.13	M/s Bhubaneswari Constn.	Public agitation for realignment of road.	—
16.	Jharsuguda	Tranche-I	2011-12	OR-14-ADB-07/T-I	R.D. road to Amdarah	11.03.13	Sri Viswakarma Construction	Negligence of the agency	Show cause notice issued to the agency
17.	Kalahandi	IAP-I	2011-12	OR-15-105	N.H-217 to Urladani	15.12.11	M/s Arati Infratech Pvt. Ltd.	Developed by R&B Deptt.	To be dropped
18.	Keonjhar	VIII	2008-09	OR-17-212	N.H.-6 to Nelung road	22.04.13	Vedant Constn.	Slow progress by the agency	Contract terminated with penalty

1	2	3	4	5	6	7	8	9	10
19.	Keonjhar	IAP-II	2011-12	OR-17-329	Talapada - Gurum	1.05.13	Vedanta Constn.	Slow progress by the agency	Contract terminated with penalty
20.	Keonjhar	XII-II	2012-13	OR-17-363	R.D. Road to Bajunitangar	30.09.13	D. Mishra	Forest land problem	—
21.	Keonjhar	XII-II	2012-13	OR-17-376	P.W.D. Road to Nischintapur	4.03.14	Narayan Constn.	Forest land problem	—
22.	Koraput	VIII	2008-09	OR-19-104	P.W.D Road to Gulimiguda	17.04.10	Sri Akhil Kumar Das	Naxal Problem	—
23.	Koraput	XII-II	2012-13	OR-19-175	R.D. Road to Dabagaon	4.12.13	Ram Prasad Gantayat	Slow progress by the agency	Contract terminated with penalty
24.	Koraput	XII-II	2012-13	OR-19-192	Barlahandi to Samdasput	21.10.13	Ananda Ku. Agrawal	Slow progress by the agency	Contract terminated with penalty
25.	Mayurbhanj	XII-II	2012-13	OR-21-442	Nuapada to Dubapal	28.02.14	Basanta Ku. Paibarty	Land problem	Problem will be shorted out shortly.
26.	Nayagarh	XII-II	2012-13	OR-23-135	Kandugaon to Padampur	22.11.13	Abhaya Kumar Mohapatra	Slow progress by the agency	Show cause notice issued to the agency
27.	Nayagarh	XII-II	2012-13	OR-23-91	NH 224 to Rathipur	9.12.13	Dillip Kumar Mishra	Forest land problem	—
28.	Phulbani	VII	2007-08	OR-25-57 A	Subarnagiri Raminiguda	28.02.14	Utkal Kumar Shukla	Slow progress by the agency	Show cause notice issued to the agency.

29.	Puri	XII-I	2012-13	OR-26-238	PK Road to Sagadadeuli	10.05.13	Evertex Projects Pvt. Ltd.	Local problem	Local problem shorted out now work to be started.
30.	Rayagada	IAP-I	2011-12	OR-27-147	PS Road to Chitikapanga	4.12.13	U.N. Das	Land problem	Work now started
31.	Rayagada	IAP-I	2011-12	OR-27-195	PS Road to Jadaput	20.12.12	K.Ch. Maharana	Naxal Problem	—
32.	Rayagada	IAP-I	2011-12	OR-27-235	RD Road to Kutingapadar	21.05.13	S.K. Chakrabarty	Slow progress by the agency	Show cause notice issued to the agency.
33.	Rayagada	XII-II	2012-13	OR-27-282	R.D. Road to Jamulima	31.12.13	M.R. Swain	Missing link bridge	Construction of bridge work over now to be started
34.	Rayagada	XII-II	2012-13	OR-27-283	Jhimidipeta to Kandhajhimidi	6.02.14	P.Ch. Choudhuary	Railway land problem	Land problem shorted out now to be started.
35.	Rayagada	XII-II	2012-13	OR-27-285	R.D. Road to Jugapadar	4.03.14	Amitav Pattnaik	Land problem & standing crops	Land problem shorted out now to be started.
36.	Sambalpur	XII-II	2012-13	OR-28-174	NH-06 to Dandeipali	31.10.13	Rajib Ku. Sahoo	Double crops both side the road	Problem shorted out now to be started.
37.	Sundargarh	XII-II	2012-13	OR-30-142	PS Road to Thapaberna	1.03.14	Pramod Kumar Sigh Deo	Slow progress by the agency	Contract terminated with penalty
38.	Sundargarh	XII-II	2012-13	OR-30-145	PWD Road to Kuisira	25.11.13	M/s Ashok Bricks Industries Pvt. Ltd.	Slow progress by the agency	Contract terminated with penalty
39.	Sundargarh	ADB-I	2005-06	OR-30-ADB-01	MDR road to Hamirpur Basti	20.01.06	M/s Isar Engineers (P) Ltd.	Developed by PR Deplt.	To be dropped

*Written Answers to*

*[8 December, 2014]*

*Unstarred Questions 321*